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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/_____ /A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Tinsukia

Dated Guwahati, the _____ April, 2021.

Sub:- **Permission to avail HTC.**

Ref:- Your letter No. DJT/CAO/III/19/2802/2021 dated 07.04.2021.

Sir,

With reference to the above, I am directed to inform you that Shri Debasish Kashyap, Addl. Chief Judicial Magistrate, Tinsukia has been granted permission to avail Home Travel Concession (HTC) for the journey to his home town Bongaigaon during the Bohag Bihu holidays for the block period of 2020-2021, by the shortest possible route, as per existing Rules.

Shri Kashyap may be informed accordingly.

Yours faithfully,

Self

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/2116 - 2119 /A dated 20/4/21

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Debasish Kashyap, Addl. Chief Judicial Magistrate, Tinsukia for information with reference to his letter dated 06.04.2021.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court.

20/4/2021

REGISTRAR (VIGILANCE)

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